

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 210 of 2000

Jabalpur, this the 9th day of March, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Jugal Kishore Sharma,
S/o. Shri N.C. Sharma,
aged about 51 years, Ex-Foreman
(Non-Technical), Regional Training
Institute, Khamaria, Jabalpur,
R/o. 811, Gwarighat Lalpur, Road
Jabalpur (MP).

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, Through the Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Director General, Ordnance Factories, Through Govt. of India, Ministry of Defence, Ordnance Factory Board, 10, A Shahid Khudiram Bose Road, Calcutta - 700 001 (W.B.).
3. Regional Director (Training), Regional Training Institute, Khamaria, Jabalpur (MP).
4. The General Manager, Machine Tool Prototype Factory, Ambarnath, Pin - 421 502.

... Respondent

(By Advocate - Shri S.A. Dharmadhikari)

O R D E R (oral)

By M.P. Singh, Vice Chairman -

In this case we find that the applicant has expired and the learned counsel for the applicant has filed a Misc. Application No. 1629/2002 to bring the Legal representatives on record. This Misc. Application was allowed by the Tribunal on 09.01.2003 but till now the amendments have not been incorporated and the legal representatives have not been brought on record. Today none is present for the application. None was present on the last date of hearing i.e. on

* 2 *

February, 2004. It appears that the legal representatives are not interested in prosecuting the case. Accordingly, the Original Application is dismissed for non-prosecution.

My
(Madan Mohan)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

"SA"

S P Mahajan
S A Dhananjai
Parimdas
for 7/3/04

gained
11/3/04